

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 10579/2012

(Arising out of impugned final judgment and order dated 24-01-2012 in WPC No. 2838/2005 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

PRADESHIYA INDUSTRIAL DEVELOPMENT CORPORATION
LTD. U.P.

Petitioner(s)

VERSUS

HINDUSTAN AERONAUTICS LTD. (LUCKNOW DIVISION)
& ORS.

Respondent(s)

WITH

SLP(C) No. 40164/2012 (XI)

(Application for Directions ON IA 39256/2017)

SLP(C) No. 40163/2012 (XI)

SLP(C) No. 10856/2012 (XI)

SLP(C) No. 8265/2015 (XI)

SLP(C) No. 11740/2015 (XI)

SLP(C) No. 27295/2016 (XI)

SLP(C) No. 492/2018 (XI)

(IA No.128330/2017-CONDONATION OF DELAY IN FILING and IA No.128333/2017-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.128332/2017-CONDONATION OF DELAY IN REFILING)

Date : 31-01-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KURIAN JOSEPH

HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR

For Petitioner(s) Mr. Pramod Swarup, Sr. Adv.
Ms. Alka Sinha, Adv.
Mr. Anuvrat Sharma, AOR

Mr. M.C. Dhingra, AOR

Mr. Ajay Sharma, AOR

For Respondent(s) Mr. Sunil Gupta, Sr. Adv.
Mr. Jatin Zaveri, AOR
Mr. Neel Kamal Mishra, Adv.

Mr. Roopansh Purohit, AOR

Mr. Vishnu Sharma, AOR
Ms. Anupama Sharma, Adv.
Ms. Sonali Negi, Adv.
Ms. Goutami B., Adv.

Mr. Ajay Sharma, AOR

Mr. Preet Pal Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

List tomorrow i.e. on 01.02.2018.

To retain its position.

(NARENDRA PRASAD)
COURT MASTER

(RENU DIWAN)
ASSISTANT REGISTRAR